

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
STARRED QUESTION NO. *338

TO BE ANSWERED ON THE 24TH MARCH, 2017/ CHAITRA 03, 1939 (SAKA)

SEIZURE OF PROPERTY

*338: SHRI MANSUKHBHAI DHANJIBHAI VASAVA:
SHRI RAM TAHAL CHOUDHARY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government, in a bid to take action regarding Non-Performing Assets (NPA), has seized the property of companies against which more than Rs.10 crore are outstanding;
- (b) if so, the details of property seized/ recovered/taken into possession during the last three years and current year, bank and State-wise;
- (c) whether criminal cases are not registered for recovery of loan which become NPAs; and
- (d) if so, the reaction of the Government thereto and the corrective measures taken /being taken by the Government in this regard?

ANSWER
FINANCE MINISTER
(SHRI ARUN JAITLEY)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT AS REFERRED TO IN REPLY TO PARAs (A) TO (D) OF LOK SABHA
STARRED QUESTION NO. *338 FOR ANSWER ON 24th MARCH, 2017/ CHAITRA 03,
1939 (SAKA) REGARDING SEIZURE OF PROPERTY BY SHRI MANSUKHBHAI
DHANJIBHAI VASAVA AND SHRI RAM TAHAL CHOUDHARY**

(a) to (d): The details of properties seized by banks in NPA accounts with outstanding more than Rs 10 crore for last three years including current year are annexed.

Upon classification of an account as NPA and when all measures to revive the account fail, banks undertake recovery measures such as filing of suit with Debt Recovery Tribunals (DRTs), enforcement of security interest to recover money under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act, One-time settlements or sale of account to Asset Reconstruction Companies (ARCs). In accounts where fraud has been reported, banks are required to file a report with the police against the borrower/promoters.

The Government has taken sector specific measures (Infrastructure, Power, Road, textiles, Steel etc.) where incidence of NPA is high. The Insolvency and Bankruptcy code (IBC) has been enacted and SARFAESI Act and The Recovery of Debts due to Banks and Financial Institutions (RDDBFI) Act have been amended to improve resolution/recovery of bank loans. Six new Debt Recovery Tribunals (DRTs) have been established for improving recovery.

Action taken in NPAs more than Rs.10 crore *

SR. NO.	Name of the Bank	No. of properties seized/taken into possession				Amount involved in properties seized/taken into possession (Rs. in Crore)					
		Mar-14	Mar-15	Mar-16	Dec-16	Mar-14	Mar-15	Mar-16	Dec-16		
1	Allahabad Bank	9	16	33	2	91.53	189.49	124.13	14.01		
2	Andhra Bank	3	5	6	3	145.38	123.38	520.62	86.19		
3	Bank of Baroda	13	51	30	27	30.94	297.15	679.60	592.25		
4	Bank of India	18	31	42	38	267.00	412.00	667.00	669.00		
5	Bank of Maharashtra	1	3	3	5	15.23	52.03	102.12	215.81		
6	Bharatiya Mahila Bank Ltd.	-	-	-	-	-	-	-	-		
7	Canara Bank	10	13	20	22	215.63	142.52	327.06	230.00		
8	Central Bank of India	4	10	14	17	376.16	1,173.94	594.79	318.99		
9	Corporation Bank	10	19	43	53	472.00	742.51	1,635.36	1,931.98		
10	Dena Bank	23	30	67	24	73.32	142.36	362.18	466.62		
11	IDBI Bank Limited	13	41	59	12	306.00	2,453.00	1,564.00	1,135.00		
12	Indian Bank	3	3	2	7	9.71	20.73	17.75	52.56		
13	Indian Overseas Bank	25	25	52	60	377.56	518.23	518.45	680.97		
14	Oriental Bank of Commerce	13	25	13	1	557.64	864.67	959.91	40.29		
15	Punjab & Sind Bank	17	12	7	18	275.90	68.69	224.50	479.31		
16	Punjab National Bank	65	76	68	39	2,335.92	4,096.46	2,236.95	9,325.83		
17	Syndicate Bank	7	7	4	1	138.72	589.23	224.52	11.86		
18	UCO Bank	4	6	31	12	78.11	73.91	912.99	938.39		
19	Union Bank of India	15	17	24	23	779.88	877.44	701.41	242.80		
20	United Bank of India	4	4	2	5	176.74	105.42	320.04	201.35		
21	Vijaya Bank	1	3	3	4	65.44	172.10	111.70	185.72		
22	State Bank of Bikaner & Jaipur	14	-	1	8	265.55	-	15.26	206.08		
23	State Bank of Hyderabad	11	12	13	10	328.59	262.21	230.13	491.84		
24	State Bank of India	195	226	344	266	1,038.84	2,884.34	5,040.77	3,183.70		
25	State Bank of Mysore	-	-	5	8	-	-	207.00	246.00		
26	State Bank of Patiala	2	3	2	4	126.00	123.00	26.00	57.00		
27	State Bank of Travancore	-	15	1	-	-	14.11	28.39	-		
	TOTAL	480	653	889	669	8,547.79	16,398.92	18,352.63	22,003.55		

Source : PSBs

* Standalone yearly figures